

CCP 90/05
In
O.A No. 669/02

OT
Dt. 18.06.2008

Hon'ble Mr. Justice A.K. Yog, J.M.
Hon'ble Mr. K.S. Menon, A.M.

Case called out. None appears for either side. Order dated 03.04.2006(on order sheet) impliedly shows that the Bench was informed that some proceeding is being initiated in High Court and opposite parties are trying to obtain stay order. We find that the applicant has lost interest in prosecuting this CCP. We also do not want to initiate suo moto for committing contempt of the orders of this Tribunal, if any.

Contempt Notices issued, are hereby discharged. Record of contempt petition shall stand ^{as filed} consigned to record.

AM ✓

A.K. Yog
JM

/Anand/

OR
Judgment
prepared
on 29/5/08.
Encl